

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/2/IB/2017

PETITION NUMBER : CP/507/ (IB)/CB/2017

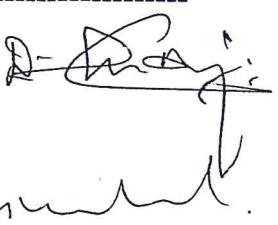
NAME OF THE PETITIONER(S) : FL SMIDTH PVT LTD
SHAH BROTHERS ISPAT PVT LTD

NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. ELAVARASI Advocate, Orbit Lawmies, 
For Applicant

2. MAHESH V. TRP, Diamond Engineering. 

ORDER

RP in person present. Counsel for Applicant also present and prayed for time. At request, time is enlarged. Put up on 15.02.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk